

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA
STARRED QUESTION NO. *76 (16th Position)
TO BE ANSWERED ON 28-4-2016

Sanitary Complexes

***76. SHRI KESINENI NANI:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the funds generated through Swachh Bharat Cess so far, State-wise;
- (b) the criteria/structure for disbursal of these funds/cess to the States/UTs;
- (c) the financial assistance provided to various State Governments including Andhra Pradesh under Swachh Bharat Mission (SBM) during each of the last three years and the current year, State/UT-wise;
- (d) the steps taken for total sanitation of villages through the construction of drains soaked pits, solid and liquid waste disposal under SBM in Andhra Pradesh; and
- (e) the number of sanitary complexes for women with facilities for sanitation, bathing and washing constructed in Andhra Pradesh under SBM?

ANSWER

**MINISTER OF DRINKING WATER AND SANITATION
(SHRI BIRENDER SINGH)**

- (a) to (d) A Statement is laid on the table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. *76 for 28.4.2016.

- (a) The total amount collected under Swachh Bharat Cess (SBC) during mid-November 2015 to March 2016 is Rs. 3900 crore (provisional gross figure). The State-wise data in this regard is not maintained by Central Board of Excise & Customs, Department of Revenue.
- (b) Funds collected under the Cess will be distributed between the two Sub-Missions i.e. Swachh Bharat Mission (Gramin) and Swachh Bharat Mission (Urban) in the ratio of 80:20 respectively and utilized as per the guidelines and components of Swachh Bharat Mission (Gramin) and Swachh Bharat Mission (Urban).
- (c) State/UT-wise, Central share released during last 3 years and current year to various State Governments including Andhra Pradesh under Nirmal Bharat Abhiyan (NBA) (upto 1st October, 2014) / Swachh Bharat Mission (Gramin) (from 2nd October, 2014) is at Annexure-1. State/UT-wise, Central share released during last 3 years and current year to various State Governments including Andhra Pradesh under Swachh Bharat Mission (Urban) is at Annexure-2.
- (d) The Swachh Bharat Mission (Gramin) has been launched on 2nd October, 2014, which aims at attaining Swachh Bharat by 2nd October 2019. Solid and Liquid Waste Management (SLWM) is one of the integral component of SBM(G) and under this component, activities like compost pits, vermi composting, biogas plants, low cost drainage, soakage channels/ pits, reuse of waste water and system for collection, , segregation and disposal of household garbage and menstrual hygiene management etc. can be taken up. Funds for Solid and Liquid Waste Management activities with cap of Rs. 7/12/15/20 lakh are available for Gram Panchayats having upto 150/300/500/ more than 500 households.
- (e) **10** Community Sanitary Complexes have been constructed in Andhra Pradesh under Swachh Bharat Mission(Gramin) since 2.10.2014.

Statement referred in part (d) of the reply to Lok Sabha Starred Question No.76 due for reply on 28-04-2016

**State/UT-wise, Central share released during last 3 years and current year under NBA / SBM(G)*
(Rs. in Crore)**

State/UT	2013-14	2014-15	2015-16	2016-17(Upto 25-4-2016)
A & N ILANDS	0	0	3.40	
ANDHRA PRADESH	145.24	116.10	234.17	
ARUNACHAL PRADESH	5.19	14.61	38.71	4.73
ASSAM	41.81	185.78	187.67	
BIHAR	0.00	0.00	182.14	
CHHATTISGARH	0.00	28.12	144.72	77.96
D & N HAVELI	0.00	0.00	0.00	
GOA	0.00	0.00	1.05	
GUJARAT	52.64	156.07	478.22	
HARYANA	131.18	5.93	29.53	
HIMACHAL PRADESH	30.50	130.17	4.37	
JAMMU & KASHMIR	39.57	103.08	4.05	
JHARKHAND	0.00	23.05	97.32	81.18
KARNATAKA	65.95	312.57	335.45	
KERALA	43.01	33.97	8.50	
MADHYA PRADESH	660.39	0.00	220.28	
MAHARASHTRA	36.46	236.11	567.45	
MANIPUR	0.00	9.18	44.19	27.27
MEGHALAYA	103.04	0.00	35.65	41.22
MIZORAM	8.06	0.00	3.32	
NAGALAND	0.00	20.87	10.83	
ODISHA	0.00	65.84	566.50	359.37
PUDUCHERRY	0.00	2.00	0.00	
PUNJAB	0.00	0.00	23.90	19.46
RAJASTHAN	0.00	271.57	938.73	491.60
SIKKIM	8.25	3.89	6.12	4.81
TAMIL NADU	311.92	205.12	78.94	210.42
TELANGANA	0.00	105.62	128.39	
TRIPURA	14.01	50.65	15.39	
UTTAR PRADESH	376.32	237.99	462.69	
UTTARAKHAND	5.28	40.52	40.82	66.84
WEST BENGAL	111.47	371.52	575.53	0.00
	2190.28	2730.33	5468.04	1384.86

* From 2nd October, 2014

Statement referred in part (d) of the reply to Lok Sabha Starred Question No.76 due for reply on 28-04-2016

State/UT-wise, Central share released during last 3 years and current year under SBM(U) (Rs. in Crore)

State/UT	2013-14	2014-15	2015-16	2016-17
A&N Islands	0	0.00	0.14	0.00
Andhra Pradesh	0	40.00	73.19	0.00
Arunachal Pradesh	0	9.36	1.21	0.00
Assam	0	0.23	0.00	0.00
Bihar	0	37.72	20.00	0.00
Chandigarh	0	0.00	1.70	0.00
Chhattisgarh	0	30.79	35.87	0.00
Dadra & Nagar Haveli	0	0.00	0.16	0.00
Daman & Diu	0	0.00	0.20	0.00
Delhi	0	7.53	97.22	0.00
Goa	0	3.17	3.05	0.00
Gujarat	0	57.30	106.61	0.00
Haryana	0	17.92	11.65	0.00
Himachal Pradesh	0	6.02	0.90	0.00
Jammu & Kashmir	0	14.75	4.57	0.00
Jharkhand	0	15.27	23.96	0.00
Karnataka	0	80.01	70.00	0.00
Kerala	0	19.18	14.99	0.00
Madhya Pradesh	0	21.03	135.80	0.00
Maharashtra	0	135.00	87.03	0.00
Manipur	0	11.21	1.65	0.00
Meghalaya	0	4.05	0.00	0.00
Mizoram	0	9.79	1.07	0.00
Nagaland	0	10.52	3.20	0.00
Odisha	0	1.43	24.61	0.00
Puducherry	0	1.95	0.00	0.00
Punjab	0	41.40	15.00	0.00
Rajasthan	0	60.73	45.00	0.00
Sikkim	0	3.09	0.38	0.00
Tamil Nadu	0	35.07	130.50	0.00
Telangana	0	28.95	29.15	0.00
Tripura	0	0.00	0.00	0.00
Uttar Pradesh	0	86.07	82.23	0.00
Uttarakhand	0	5.94	1.40	0.00
West Bengal	0	64.01	53.52	0.00
	0	859.48	1075.95	0.00